

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.354 of 2020

IN THE MATTER OF:

Rajpal Singh Solanki

...Appellant

Versus

Quazar Infrastructure Pvt. Ltd. & Anr.

...Respondents

For Appellant:

Shri Vipul Ganda, Shri Ayandeb Mitra, Ms. Aastha Trivedi, Ms. Dipika Ganda and Shri Guresh Bhamra, Advocates

For Respondents:

**Shri Nakul Mohta, Advocate (R-1)
Shri Iswar Mohapatra (R-2 IRP)
Vinod Kr. Chaurasia, (R-2 -IRP) in person**

O R D E R
(Virtual Mode)

12.04.2021 The Learned Counsel for Appellant seeks pass over.

Counsel for Respondent No.1 submits that later on, he has some difficulty.

Both the Counsel state that the pleadings are complete and the matter may be listed for arguments.

List the Appeal 'for admission (after Notice) hearing' on 7th May, 2021.

Interim Directions to continue.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md